

Nature of case-Cr.M.P
Filing no.-8243/2020

Sahdeo Sonar Vs. The State of Jharkhand
Advocate Name- Onkar Nath Tiwary

DEFECTS:-

4. Rs. 20 due.

9(i) Para does not speak about earlier moved petition before this Hon'ble Court.

(ii) Name of petitioner no. 3 appears to differ from annex 1.

(iii) Hon'ble C.J may be addressed correctly.

(iv) Name of Hon'ble may be stated in para 1 and prayer.